

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3083
ANSWERED ON:13.12.2006
TRAINEES OF SAI
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) Whether the Sports Authority of India selects talented sportspersons from across the country and imparts them training in various games;
- (b) If so, the details thereof ;
- (c) Whether disabled sportspersons have also been selected and trained ;
- (d) If so, the details thereof including the number of disabled sportsperson so selected vis-à-vis the general sportspersons, State-wise and Game-wise, especially in the State of Karnataka; and
- (e) If not, the steps being taken to nurture the sports talent among the disabled ?

Answer

THE MINISTER OF PANCHAYATI RAJ, YOUTH AFFAIRS & SPORTS AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI MANI SHANKAR AIYAR)

(a) & (b) : The Sports Authority of India (SAI) augments the efforts of State Governments in improving sports performance at Junior, Sub-Junior and Senior level through the following Schemes:-

- i) National Sports Talent Contest Scheme (NSTC)
- ii) Army Boys Sports Company (ABSC)
- iii) Special Area Games (SAG)
- iv) SAI Training Centre (STC)
- v) Centre of Excellence (COX)

Under these sports promotional schemes, SAI inducts talented sportspersons from all over the country and provides training through expert coaches with scientific backup. Sportspersons inducted under these schemes are also provided facilities such as Boarding-lodging, Stipend (Day boarding), Sports Kit, Insurance, Competition Exposure, Educational Expenses and Medical expenses, etc.

The following two schemes have been added from 2006 to nurture sports talent:-

- i) Extension Centres of STC/SAG Centres to cover schools/colleges; and
- ii) Adoption of sports centres on the pattern of existing scheme for Akharas under the NSTC Scheme.

(c) No, Sir.

(d) Does not arise.

(e) Recognizing the need of launching a separate scheme in a focused manner with the objective of promoting sports among disabled, the Ministry has constituted a Committee to look into various aspects and recommend measures. In addition, the Ministry has given recognition to the All India Sports Council of the Deaf, the Paralympics Committee of India and Special Olympic Bharat for organizing various national/international events in India and for participation in international events abroad for which Central Assistance, as admissible, under the scheme of 'Assistance to National Sports Federations', is being provided.